

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 152 OF 2013

Tuesday, this the 26th day of February, 2013

CORAM:

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

P.P.Chacko
Retired Loco Pilot (Mail) Trivandrum Division
Southern Railway
Residing at Puthrukayil House
Memuri PO, Kottayam ... Applicant

(By Advocate M/s Varkey & Martin)

versus

1. Union of India represented by the General Manager
Southern Railway, Headquarters Office
Chennai – 600 003
2. The Senior Divisional Personnel Officer
Southern Railway, Trivandrum Division
Trivandrum – 695 014
3. The Senior Divisional Railway Manager
Southern Railway, Trivandrum Division
Trivandrum – 695 014 ... Respondents

(By Advocate Mr.V.V.Joshi)

The application having been heard on 26.02.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The applicant is a Loco Pilot (Mail) who responded to a notification for filling up the post of Loco Inspector. He is stated to be the senior most in the cadre of Loco Pilot (Mail). However, subsequently no selection was conducted pursuant to Annexure A-1 notification for best reasons known to the Department. According to the applicants, there were enough vacancies, that is why applications were called for as per Annexure A-1 notification. The non selection to the post of Loco Inspector pursuant to Annexure A-1 has

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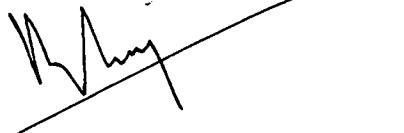
resulted in denial to get promotion. According to the applicant, he is entitled to be considered at least for ad-hoc promotion. He has made a representation Annexire A-4 before the 3rd respondent. The same is not considered or disposed of yet.

2. Mr.V.V.Joshi takes notice on behalf of respondents. In the circumstances, without going into the merits and contentions raised in the OA, we direct the 3rd respondent to consider and dispose of Annexure A-4 representation as expeditiously as possible, at any rate, within three months from the date of receipt of a copy of this order.

3. OA is disposed of as above.

Dated, the 26th February, 2013.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE P.R.RAMAN
JUDICIAL MEMBER

vs